

Minority Commission report on Moradabad disturbances

1469. SHRI RAMAKRISHNA HEGDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) when did the Minority Commission give its report on Moradabad disturbances; and

(b) the findings and recommendations thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The Minorities Commission have not submitted any report to Government on Moradabad disturbances so far.

(b) Does not arise.

Reorganisation of States

1470. SHRI ABDUL REHMAN SHEIKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some State Governments have suggested for the reorganisation of the unwieldy States in the Country; and

(b) if so, details thereof and the decision taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) No such suggestion has been received from any State Government.

(b) Does not arise.

Collection of parking fees by unauthorised persons

1471. SHRI DHARAMCHAND JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some unauthorised persons collect parking fee from Motorists and Scooterists who park their vehicles opposite Plaza theatre and in the lane between Shankar Market and Super Bazar in Connaught Place in New Delhi;

(b) whether it is also a fact that these persons do not issue tokens for parking vehicles and are operating in connivance with police constables posted in the area;

(c) if so, the steps Government propose to take in this regard; and

(d) the legal sanction, if any, for parking of vehicles without issuing valid tokens?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) There is no licensed stand at these places. Two attendants associated with the Automobile Association of Upper India are deputed to take care of the vehicles parked at these places. No fee is chargeable but members of the public may be offering them tip voluntarily.

(b) Since it is not a stand, the question of issuing tokens for parking vehicles does not arise. It is not a fact that the police constables are in connivance with them.

(c) and (d) Parking of vehicles in these areas is not prohibited and as it is not a licensed stand, there is no question of issuing tokens for parking of vehicles.

Seizure of copies of Hindi Weekly 'Asli Bharat'

1472. SHRI SURENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have seized copies of the Hindi Weekly 'Asli Bharat' in Delhi recently;

(b) if so, the reasons therefor;

(c) whether any search warrant or legal sanction were shown by the police at the time of the raid and seizure of the copies; and

(d) whether Government have instituted any case against the publishers of that weekly?